N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Monday, 29th May 2023 :**

The Division Bench comprising of the **Hon'ble The Chief Justice** and the **Hon'ble Shri. Justice G. S. Kulkarni** will sit in **Court Room No. 52 instead of Court Room No.46.**

By Order,

Sd/-

I/c Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(H. M. Bhosale)
Registrar (Judicial-I),
High Court (A.S.), Bombay